GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2423 ANSWERED ON:04.08.2015 Naxal Activities Arunmozhithevan Shri A.;Chinnaraj Shri Gopalakrishnan;Pal Shri Jagdambika;Patle Smt. Kamla Devi;Ramachandran Shri Krishnan Narayanasamy;Rao Shri Rayapati Sambasiva

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of naxals surrendered during the last three years and the current year, State-wise;

(b) the status of Salwa Judum movement in the country;

(c) whether a new compensation policy has been initiated for the police informers killed by the naxalites in the country; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): The state-wise details of LWE cadres surrendered during the last three years and the current year are annexed.

(b): There is no Salwa Judum movement in Chhattisgarh and other parts of the country.

(c) & (d): There is no separate compensation policy of the Government of India for police informers. However, the compensation policy for grant of ex-gratia payment to civilians is applicable to police informers as well. Government of India provides ex-gratia payment of Rs. 1 lakh to the family of civilians killed in LWE violence under Security Related Expenditure (SRE) Scheme. The Government of India is also administering a Scheme titled "Central Scheme for Assistance to Civilian Victims of Terrorist/Communal/Naxal Violence" under which a financial assistance of Rs. 3 lakh is given for each death or permanent incapacitation (disability of 50% or above) to the family of civilian victims subject to the condition that no employment has been provided to any of the family members of the victim. Besides this, the State Governments have their own policies for payment of additional ex-gratia and other assistance to the families of civilians.